

SHRI DEREK O'BRIEN: Sir, we are not here to disrupt the House. We request you, we request the Government; next week, let us have a discussion on this very important issue of duplicate voters. Thank you.

MR. DEPUTY CHAIRMAN: You have already suggested that. माननीय सदस्यगण, मैं आपको सूचना के लिए स्पष्ट करना चाहता हूँ और बताना चाहता हूँ कि since day one, जब यह नोटिस आया, उस दिन भी इस issue को discuss करने के लिए, जो other mediums हैं, उसमें accept हुआ था। माननीय देरेक ओब्राईन जी, आपका ही accept हुआ था, परन्तु आपने उसको avail नहीं किया।

श्री देरेक ओब्राईन: नहीं, सर।

श्री उपसभापति: वह आज भी था। Yes, it is there. It is on record.

श्री देरेक ओब्राईन: सर, मैं बोल रहा हूँ। ...**(व्यवधान)**... मैं बोल रहा हूँ कि रूल 176 के अन्तर्गत नोटिस accept कीजिए। ...**(व्यवधान)**... रूल 176 के अन्तर्गत नोटिस के ऊपर, यह एक important issue है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: I got your point, परन्तु यही issue, debates के जो other instruments हैं, उसमें accept हुआ था। ...**(व्यवधान)**... यह first day हुआ था, कल भी हुआ था और आज भी है। ...**(व्यवधान)**... Hon. Members, please. ...**(Interruptions)**... Hon. Members, on behalf of this august House... ...**(Interruptions)**... A foreign delegation is there with us. Please take your seats. ...**(Interruptions)**...

WELCOME TO PARLIAMENTARY DELEGATION FROM MADAGASCAR

MR. DEPUTY CHAIRMAN: Hon. Members, on behalf of this august House, I have great pleasure in welcoming H.E. Mr. Justin Tokely, President of the National Assembly of the Republic of Madagascar, and Members of the Parliamentary Delegation who are on a visit to India as our honoured guests. We have strong bilateral relations with Madagascar. The visit of Madagascar Parliamentary Delegation will further strengthen our bilateral relations.

The Parliamentary Delegation arrived in Delhi from Madagascar on Monday, the 10th March, 2025. The Delegation visited Agra on Tuesday, the 11th March, 2025.

They are now seated in the Special Box. They are scheduled to meet and call upon various dignitaries in Delhi.

We wish them a pleasant and fruitful stay in our country. Through them, we convey our greetings and best wishes to the Members of Parliament, the Government and the friendly people of Madagascar.

MR. DEPUTY CHAIRMAN : Now, Matters Raised with Permission of the Chair'.
Shri A. A. Rahim.

MATTERS RAISED WITH PERMISSION

Demand to safeguard employees' rights and promote a sustainable work culture

SHRI A. A. RAHIM (Kerala): Sir, safeguarding employees' rights and promoting a sustainable work culture is the need of the hour. Sir, I would like to talk about work-life balance. This is a major concern in this country. As we know, the nature of the Indian job market has rapidly changed due to the neo-liberal policies. The Government has failed to ensure permanent employment. Privatisation, contracting and outsourcing of jobs have been creating new challenges.

Sir, I would like to flag some important and alarming data in this august House. As per the International Labour Organization, ILO, report titled 'Working Time and Work-Life Balance Around the World', a staggering 51 per cent of India's workforce logs more than 49 hours weekly, placing the country among the top countries with the longest working hours. Also, India is among the top nations with the highest number of deaths caused by overtime at work. A joint study by the World Health Organization and the International Labour Organization highlights that excessive working hours increase the risk of death by stroke by 35 per cent and the risk of heart diseases by 17 per cent.

In the light of this alarming data, I would like to mention a victim's name, none other than Anna Sebastian, a Keralite young girl from Ernakulam who was working at a multinational company, Ernst and Young. She lost her life due to work-related stress. She is not the only victim. The report completed by an organization called, '1to1Help', which is an Employee Assistance Programme provider, analysed data from more than 83,000 counselling sessions, 12,000 screenings and 42,000 assessments conducted between January and November 2024, and it says that 90 per cent of corporate employees, under the age of 25, struggle with anxiety. This is